



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/6452/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 1 Nov, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/751 dated 22.10.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the evening of 25.10.2019 (after court work) till the morning of 29.10.2019 (before court work), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

6453 **JT. REGISTRAR (VIGILANCE)**
Memo NO.HC.VII-79/2004/6452-A, dated 1.11.19

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

6453
01/11/19
JT. REGISTRAR (VIGILANCE)

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